IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

IB-598/(ND)/2017

In the matter of

Global Infonet Distribution (P) Ltd

Vs.

PG Micro Systems (P) Ltd

.. PETITIONER

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 01.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Himanshu Harbola, Advocate

For the Respondent/Corporate Debtor: -

<u>ORDER</u>

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 21.2.2018.

List on 21.2.2018

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 01.2.2018